



छत्तीसगढ़ स्टेट पॉवर डिस्ट्रीब्यूशन कम्पनी लिमिटेड
CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LTD.
(A Government of Chhattisgarh Undertaking) (A Subsidiary Company of CSEB)
(CIN: U40100CT2009SGC016822)

OFFICE OF EXECUTIVE DIRECTOR (RA&PM),

Ph: (0771) 2574441 (Fax) 2574442, website: www.cspdcl.co.in Email: cecomcseb@rediff.com

No.02-02/ 3374

Raipur, Dt: 13/03/2024

To,

✓ The Secretary,
Central Electricity Regulatory Commission,
3 rd & 4 th Floor, Chanderlok Building,
36, Janpath,
New Delhi- 110001

Subject- Comments on the draft CERC(Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2024

Hon'ble CERC has issued Draft CERC (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2024. The Regulations are applicable for a period from 01.04.2024 to 31.03.2027. Comments of Chhattisgarh State Power Distribution Co. Ltd. (CSPDCL) on the Draft Regulations, are as under - .

1. Clause 11. Treatment of Over –Generation –

Tariff for any excess generation of Power by R E Generator to the concerned beneficiary should be **half the normal rate** of tariff as the generator is not required to put any extra effort or incur extra expense for such over generation.

2. Clause 17 -Interest on Working Capital –

The working capital requirement in respect of biomass power, projects , bio gas , biomass gasifier and non-fossil fuel based co gen projects should be computed considering **Two months Fuel costs** instead of Four months as receivable is considered for 45 days of tariff for sale of electricity.

3. Clause 23 Statutory Charges – Statutory charges , such as water cess, and electricity duty on auxiliary consumption imposed by the State and Central

Government, whether tariff is determined on cost plus basis or on competitive bid basis case, should be borne by the R E Generator and should not be passed on to the consumers of the state because it is the generator who is earning the profit.

4. Clause 38 Fuel Cost (Pricing of Biomass Fuel)-

(i) Hon'ble CERC, in its R E Tariff Regulations has been specifying norms for determination of tariff of Biomass generators for some of the Major States (7-8 States in the Country), while the remaining States are kept under "Other States" category. The State of Chhattisgarh has been placed under "Other States" category.

In the instant draft Regulations, Hon'ble CERC has considered the Biomass fuel price for "Other States" as Rs 4260 /MT for the base year FY 2024-25 which is applicable for the State of Chhattisgarh as well. For subsequent years of the Control period, escalation factor of 5% per annum shall be applied for arriving at the price of Biomass fuel for that year.

(ii) It is to mention that Hon'ble CERC for the first time had issued R.E. Regulations for determination of tariff for Renewable generators in the year 2009. At that time, for pricing of Biomass fuel the Commission had considered "equivalent heat value approach for landed cost of coal for thermal power stations in the respective States" and the same was escalated applying the fuel price indexation mechanism stipulated under the Regulation to derive the Biomass fuel prices for the first year of the Control Period (i.e. for FY 2009-10). These regulations were applicable for a period of 3 (three) years. The relevant clause (clause 48.2) from the Statement of objects & reasons (SOR) of the above said Regulations is reproduced here under -

Clause 48.2 of SOR - *The Commission would like to clarify that in order to compute the biomass fuel price for respective States, 'equivalent heat value approach for landed cost of coal for thermal power stations at respective States has been adopted. For this purpose, the Commission has considered the landed cost and calorific values of coal as approved by the respective State Electricity Regulatory Commission while determining the generation tariff of the respective State Utility. As the approved fuel prices pertain to FY 2008-09 in most States, the biomass*

prices so derived has been escalated based on fuel price indexation mechanism stipulated under the Regulation to derive fuel prices during first year of the Control Period (i.e. for FY 2009-10).

Accordingly the Commission had arrived at the prices of Biomass fuel for various States (8 Major States) and stipulated the same in the final Regulations. However, while doing so, the Commission kept the State of Chhattisgarh in the "Other State" category along with few other States without assigning any reasons.

(iii) Subsequently, the Commission issued Draft RE Regulations, 2012 for determination of tariff of Renewable generators which was applicable for a control period of 5 years w.e.f. 01.04.2012 to 31.03.2017. In the above said Draft RE Regulations, 2012, the Commission had proposed **normative price** for the biomass fuel for the first year of the control period as "median value of Equivalent heat value approach for landed cost of coal for thermal power stations in respective States, SERCs specified biomass norms escalated with 5% to bring at FY 2012-13 and MNRE recommended price with IISc suggested weightages of different biomass for different States." The commission worked out price of Biomass fuel for eight Major States and incorporated in the draft regulations. **But for "Other States", the Commission considered the average price of these eight major states.**

However, while finalizing these Regulations, the Central Commission reviewed the prices of Biomass fuel of some of the States where SERCs had considered higher Biomass prices in their regulations accordingly the same were considered in the Final regulations by the CERC. The State of Chhattisgarh was again placed under "**Other States**" category, now quoting the reason as "**absence of authentic data**". The Biomass fuel price for "Other States" was again on average basis, but now considered average of 7 States as MP was removed from the list quoting the reason as "**in the absence of any detailed analysis on average biomass price arrived on the district wise study carried out by the Govt.**", and accordingly placed the State of MP also under Other States Category.

(iv) Thereafter the Central Commission notified RE Tariff Regulation 2017 for the next control period from 01.04.2017 to 31.03.2020. However, CERC

again placed the State of Chhattisgarh in the "Other State" category and the prices of Biomass fuel for "Other States" was calculated as average of Biomass fuel price of 7 major States. No State wise survey was conducted by the Commission. It is worth to mention here that the Chhattisgarh State Electricity Regulatory Commission has been taking a cue from the Central Commission for fixing norms in regard to pricing of Biomass fuel in its regulations /orders.

(v). Further, again in the RE Regulation, 2020 the State of Chhattisgarh was placed under "Other State" category and the price of Biomass fuel for "Other States" for the base year i.e. FY 2020 -21 was indicated as Rs 3557/MT which was arrived at by escalating the price of the Biomass fuel for FY 2019-20 of previous control period, by 5%.

CSPDCL's comments in regard to pricing of Biomass fuel were as under -

*"It is to mention that in the State of Chhattisgarh , during FY 2019-20, the Chhattisgarh State Co-operative Marketing Federation Ltd (MARKFED), a State Govt. agency invited tenders for purchase of rice husk in 23 out of 27 districts of Chhattisgarh. The information received from MARKFED is enclosed as Annexure- I .It may be seen that the prices discovered in tenders are varying from 2335 /MT to 3424 /MT which includes transportation charges up to the Collection centres. The **average rate of procurement is Rs 2762.52/MT**. The price discovered in the MRKFED tenders fairly represents the prevailing Biomass fuel price in the State of Chhattisgarh. As such ,Hon'ble Central Commission may consider the average price of procurement of rice husk as discovered in MARKFED's tenders for determination of Energy Charges of Biomass based generators for Chhattisgarh State separately and not to place the State of Chhattisgarh in "Other State" category. It is also to mention that the fuel price indicated by Hon'ble Commission in its regulations acts as a reference price for venders. Hence if the Commission stipulates relatively higher price in its Regulations then the venders also increases the price of fuel. As such, for the State of Chhattisgarh, the Commission may consider Rs 2762.52/MT as price of Biomass fuel for the base year*

which may be escalated by 5% in the subsequent years of the Control period. "

However, while finalizing the Regulations the Central Commission kept the State of Chhattisgarh in the "Other States" category and retained the price of Bio mass fuel as Rs 3557/MT as stipulated in the draft Regulations. The reasons for doing so has been indicated by the Central Commission in the "Statement of reasons" (SOR) ,as under -

Para 31.5 of the SOR - *The Commission has reviewed the submissions in respect of Chhattisgarh and is of the view that the data submitted is State-specific. Further, the biomass price specified by Chhattisgarh State Electricity Regulatory Commission is in line with biomass price specified by CERC for other States. As the data submitted in respect of Chhattisgarh is yet to be validated by CSERC, the Commission has decided to continue with the provisions as per Draft Regulations.*

(vi) There after, the State Commission issued draft CSERC R.E. Tariff Regulations, 2022 for control period 1ST April, 2022 to 31st March, 2025. In regard to pricing of Biomass fuel , the State Commission had specified following clause –

Clause 44.

Fuel Cost 44.1 *Biomass fuel price for the 1 st year of the control period (i.e. FY 2022-23) shall be Rs. 3922 per MT.*

44.2 *Biomass fuel price shall be escalated at 5% to arrive at the base price for subsequent years of the Control Period*

It may be mentioned that the Bio mass fuel price for FY 2022-23 specified by the State Commission was same as that specified by CERC in its order dtd 07.11.2022 for FY 2022-23. CSPDCL , by way of its submissions to the draft Regulations again brought in the notice of the State Commission the prevailing price of Biomass fuel is as discovered in the tender of MARKFED. However, the State Commission while finalizing the regulations, retained the prices as specified in its draft.

(vii) It may be mentioned that the State Commission doesn't issue any SOR for its Regulations. Earlier, the State Commission vide its order dtd 28.12.2011 under petition No 22/2011 had adopted the variable charges determined by CERC for "other States" for the State of Chhattisgarh also. The relevant part of the order dtd 28.12.2011 is reproduced here under –

Para 10.2 (Commission's view) -

" -----The fuel cost indexation method adopted by CERC appears to be more reasonable which may take care of the interest of power developers on account of increase in fuel cost. In such context, the Commission decides that the energy charges (variable cost) determined by the CERC for year 2011- 12 for other States in Petition No. 256/2010 (suo-motu) dated November 09, 2010 which is Rs. 2.46 per kWh shall be made applicable for the year 2011-12. The energy charge for subsequent years will be as specified by the Central Commission for that financial year. The Central Commission is likely to notify a new RE Tariff Regulations, which may remain in force for the next control period starting from April 01, 2012. Accordingly the CERC may determine the generic tariff and the energy charges every year of the control period as per the norms specified in the new RE Tariff Regulations. Provided that if the energy charge for year 2012-13 or any subsequent years is not specified before the start of financial year by Central Commission, the provisional energy charge for supply of power by biomass power plants to distribution licensee shall be escalated to 5% on previous financial year's tariff. Upon issuance of final order (energy charge) by the Central Commission for respective years, the relevant energy charges specified by the Central Commission shall be adopted and shall be applicable from 1st April for that year. -----"

Subsequently the State Commission also issued its Regulations (CSERC R.E. Regulations, 2012) for determination of tariff for R E Generators in the State. In the above said Regulations, the State Commission again indicated that the price of Biomass fuel shall be in line with the relevant orders of the CERC. The relevant clause of the CSERC R.E. Regulations, 2012 is reproduced here under –

Para 45 - Fuel Cost -

45. Fuel Cost 45.1 Biomass fuel price shall be 2476 Rs/MT during first year of the control period (i.e., FY 2012-13) and thereafter shall be linked to indexation mechanism as specified under Regulation 45.2 and 45.3.

45.2 In case of (existing and new) biomass power projects, the indexing mechanism specified in this Regulation for adjustment of fuel prices for each year of operation, will be applicable for determination of applicable variable charge component of tariff:

45.3 The indexed Biomass Fuel Price in case of Biomass Power projects for each year of the control period shall be considered pursuant to notification of such indexed Biomass Fuel Price norm as applicable for Biomass Power projects within the State by Central Electricity Regulatory Commission in accordance with indexation mechanism stipulated under CERC RE Tariff Regulations.

45.4 The biomass base price may be revised in line with the relevant orders of the CERC.

There after, the State Commission has been specifying the same price for Bio mass fuel as specified by the CERC in its Regulations /orders.

It may be mentioned that earlier the MARKFED invited tender price of Bio mass fuel (rice husk) was not available with CSPDCL , hence CSPDCL has been collecting the prevailing price of rice husk directly from the Rice Mills and submitted to the State Commission for Consideration which was also not considered by the Commission.

(VIII)- It is worth to mention that the Hon'ble APTEL, in its Judgment dtd.23.03.2015 in O.P. 3 of 2012, had given directions to fix the price of Biomass fuel on the basis of **prevailing biomass fuel price** which **may be fixed** after carrying out a State specific study. These directions are to be followed by all the Electricity Regulatory Commissions. The relevant directions are reproduced hereunder for ready reference -

*" i) The State Commission shall determine two part tariff i.e. fixed and variable charges in respect of biomass based power projects instead of a single flat energy tariff. The fixed charges may be determined for the life cycle of biomass power projects. However the variable charges may be determined periodically on the basis of **prevailing biomass fuel price** which may be fixed after carrying out a State specific study. The fuel price may be determined annually through an independent study. Attentively fuel price may be determined for the first year of the Control Period of say 2 to 3 years with percentage annual escalation linked to appropriate indices for the subsequent years of the Control Period. At the end of the Control Period, the fuel price may be re-determined for the first year of the next Control Period "*

There after CSPDCL had been collecting the price of Rice Husk from MARKFED who are inviting tender which is fairly representing the prevailing price of Rice husk in the State. But despite submitting the above price to both the Central Commission and the State Commission, none of them are considering this price for computation of Energy Charges, which has resulted the variable charges in respect of Biomass based generators to reach as high as Rs. 5.90/Kwh in FY 2023-24 (including fixed cost the cost of generation from biomass has reached as high as Rs 8 .60/ Kwh) and after notification of these Regulations, these variable charges will further go up. Thus , the Biomass generators are earning undue profits for years together at the cost of the esteemed consumers of the State of Chhattisgarh.

Where as, the Central Commission is considering some arbitrary price of Bio mass (Rice husk) for Other States (Chhattisgarh is covered in "Other States") in its Regulations and escalating the same for subsequent years, the State Commission is merely considering the price stipulated by the Central Commission since the Financial Year 2011-12. Accordingly it is not appropriate on the part of the Central Commission to state in the SOR that "***the data submitted in respect of Chhattisgarh is yet to be validated by CSERC, the Commission has decided to continue with the provisions as per Draft Regulations***". It is to mention that the State Commission is not validating any data regarding prices of Biomass fuel in respect of Biomass

generating stations, instead it is merely considering the same prices which is stipulated by the Central Commission in its Regulations /Orders.

As such, it is again requested to the Hon'ble CERC to consider the Biomass price (Rice husk) as discovered in the tender of MARKFED in the State of Chhattisgarh. The average price of Rice husk discovered through tender during the last five years has been tabulated here under –

FY	Average Price of Rice Husk up to Collection Centre (Rs /Ton)
FY 2019-20	2762
FY 2020-21	2669
FY 2021-22	2731
FY 2022-23	2424
FY 2023-24	2952

The district wise price discovered in the tender of MARKFED for the period FY 2019-20 to FY 2023-24 are enclosed herewith as **Annexure 1 to 5**. It is humbly requested to the Hon'ble Commission to consider the average price of Rs 2952/MT of Biomass fuel discovered in the tender invited by MARKFED for FY 2023-24 in respect of "Chhattisgarh" for determination of tariff for Biomass generator for FY 2024-25, which could be escalated at 3.45 % as proposed in the draft, for subsequent years, instead of any arbitrary number.


Executive Director (RA&PM)
CSPDCL, RAIPUR

छत्तीसगढ़ राज्य सहकारी विपणन संघ मर्यादित

छठवीं मंजिल, टॉवर "सी", कमर्शियल कॉम्प्लेक्स, सी.पी.डी
सेक्टर- 21, नवा रायपुर अटल नगर, रायपुर (छ.ग), 492002

website- www.markfed.cg.nic.in

Email.id ; mf_ctrlroom_raipur@gov.in

क्रमांक/विपणन/5392/2023

नवा रायपुर अटल नगर, दिनांक 01.03.2024

प्रति,

कार्यकारी निदेशक,
छ.ग. स्टेट पॉवर डिस्ट्रीब्यूशन कंपनी लिमि.
रायपुर (छ.ग.)

विषय :- Request for providing latest prices of rice husk discovered through tender invited by markfed.

संदर्भ:- आपका पत्र क्रमांक/02-02/आरएसी/3233 रायपुर दिनांक 28.02.2024

—00—

विपयांतर्गत संदर्भित पत्र के माध्यम से विपणन संघ द्वारा निविदा के माध्यम से प्राप्त सूखा धान भूसा की दर चाही गई है। खरीफ वर्ष 2023-24 में विपणन संघ द्वारा जिलेवार स्वीकृत सूखा धान भूसा दर की जानकारी निम्नानुसार है:-

क्र.	जिले का नाम	2023-24 स्वीकृत दर(रु. प्रति टन, संग्रहण केन्द्र तक पहुंचाकर)
1	राजनांदगांव	2485.00
2	गरियाबंद	3250.00
3	धमतरी	3250.00
4	जगदलपुर	3233.00
5	कोण्डागांव	3095.00
6	खैरागढ़-छुईखदान-गंडई	3250.00
7	रायगढ़	2888.00
8	बालोद	2737.00
9	बिलासपुर	3340.00
10	कांकेर	2376.00
11	सारंगढ़-बिलाईगढ़	2888.00
12	रायपुर	2579.00
13	महासमुंद	2506.00
14	बलौदाबाजार	3883.00
15	बेमेतरा	2879.00
16	दुर्ग	2665.00
17	जांजगीर-चांपा	2872.00

नोट:- अन्य जिलों में निविदा में दर प्राप्त हुई है, परंतु कार्य की आवश्यकता न होने के कारण उन जिलों में दर स्वीकृत नहीं किया गया है।


महाप्रबंधक (विप.)
01/03/24

The District wise rate of Rice Husk discovered in tender of MARK FED during FY 2021-22 in 25 Districts of Chhattisgarh

Sr No	Name of the District	Price of Rice Husk up to Collection Centre (Rs /Ton)
1	Koria	2815
2	Ambikapur	2599
3	Raipur	2599
4	Rajnandgaon	2535
5	Balrampur	3115
6	Raigarh	2490
7	Janjgeer	2795
8	Jagdapur	3037
9	Gariyaband	2630
10	Surajpur	2815
11	Jashpur	2339
12	Dantewara	3037
13	Mungeli	2975
14	Kondagaon	2744
15	Kanker	2591
16	Gorela-Pendra	2890
17	Dhamtari	2539
18	Mahasamund	2675
19	Bilaspur	2880
20	Korba	2795
21	Durg	2578
22	Kawardha	2680
23	Sukma	3191
24	Balod	2429
25	Bemetra	2493
AVERAGE PRICE IN RS /TON		2731

छ0ग0राज्य सहकारी विपणन संघ मर्या0, मुख्यालय

छठवीं मंजिल, टावर 'सी', कर्मशियल कॉम्प्लेक्स, सी.बी.डी.

सेक्टर-21, अटल नगर, रायपुर (छ0ग0) 492002

website-www.markfed.cg.nic.in

Email id-mf_ctrlroom_raipur@gov.in

क्रमांक/विपणन/7365/2022-23

न.रा.अ.न., दिनांक 21.03.2023

प्रति,

कार्यकारी निदेशक,

छ.ग. स्टेट पावर डिस्ट्रीब्युसन कंपनी लि

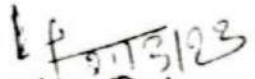
रायपुर (छ.ग.)

विषय :- निविदा के माध्यम से धान-भूसा के स्वीकृत वर्तमान दर की जानकारी उपलब्ध कराने के संबंध में।

संदर्भ :- आपका पत्र क्रमांक/02-02/RAC/3059, रायपुर दिनांक 17.03.2023

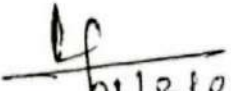
कृपया संदर्भित पत्र के माध्यम से चाही गई जानकारी संलग्न कर आपकी ओर प्रेषित है।

संलग्न- उपरोक्तानुसार


महाप्रबंधक (विप.)

खरीफ विपणन वर्ष 2022-23 में सूखा धान भूसा की स्वीकृत दर

क्र	जिला का नाम	सूखा धान भूसा
1	महासमुंद	2320.00 प्रति टन
2	जांजगीर	2660.00 प्रति टन
3	जगदलपुर	2710.00 प्रति टन
5	रायपुर	2388.00 प्रति टन
6	राजनांदगांव	2459.00 प्रति टन
7	दुर्ग	2478.00 प्रति टन
8	धमतरी	2121.00 प्रति टन
9	बेमेतरा	2388.00 प्रति टन
10	कांकेर	2200.00 प्रति टन
11	कोण्डागांव	2519.00 प्रति टन


 21/3/23
 G. M.

The District wise rate of Rice Husk discovered in tender of MARK FED during FY 2022-23 in 10 Districts of Chhattisgarh

Sr No	NAME OF DISTRICT	Price of Rice Husk up to Collection Centre (Rs /Ton)
1	Mahasamund	2320
2	Janjgeer	2660
3	Jagdapur	2710
4	Raipur	2388
5	Rajnandgaon	2459
6	Durg	2478
7	Dhamtari	2121
8	Bemetra	2388
9	Kanker	2200
10	Kondagaon	2519
AVERAGE PRICE IN RS /TON		2424

छत्तीसगढ़ राज्य सहकारी विपणन संघ मर्यादित

छठवीं मंजिल, टॉवर "सी", कमर्शियल कॉम्प्लेक्स, सी.बी.डी

सेक्टर- 21, नवा रायपुर अटल नगर, रायपुर (छ.ग.), 492002

website- www.markfed.cg.nic.in

Email id ; mf_ctrroom_raipur@gov.in

क्रमांक / विपणन / 3343 / 2022

नवा रायपुर, अटल नगर, दिनांक 2/09/2022

प्रति,

कार्यकारी निदेशक,
छ.ग.स्टेट पॉवर डिस्ट्रीब्यूशन कंपनी लिमि.
रायपुर (छ.ग.)

विषय :- Request for providing latest prices of rice husk discovered through tender invited by Markfed.

संदर्भ :- आपका पत्र क्रमांक / 02-02 / आरएसी / 1052 रायपुर दिनांक 25.08.2022

—00—

विषयांतर्गत संदर्भित पत्र के माध्यम से विपणन संघ द्वारा निविदा के माध्यम से प्राप्त सूखा धान भूसा की दर चाही गई है। खरीफ वर्ष 2021-22 में विपणन संघ द्वारा जिलेवार स्वीकृत सूखा धान भूसा दर की जानकारी निम्नानुसार है :-

क्र	जिले का नाम	2021-22 स्वीकृत दर (प्रति टन संग्रहण केन्द्र तक पहुँचाकर)
1	कोरिया	2815
2	अबिकापुर	2599
3	रायपुर	2599
4	राजनादगांव	2535
5	बलरामपुर	3115
6	रायगढ़	2490
7	जाजगीर	2795
8	जगदलपुर	3037
9	गरियाबंद	2630
10	सूरजपुर	2815
11	जशपुर	2339
12	दत्तेवाडा	3037
13	गुर्गेली	2975
14	कोण्डागाव	2744
15	कांकेर	2591
16	सी.पे.मा.	2890
17	धमतरी	2539
18	महासमुंद	2675
19	बिलासपुर	2880
20	कोरवा	2795
21	दुर्ग	2578
22	कवर्धा	2680
23	सुकगा	3191
24	बालोद	2429
25	बेमतरा	2493

1/09/22
महाप्रबंधक (विप)

The District wise rate of Rice Husk discovered in tender of MARK FED during FY 2021-22 in 25 Districts of Chhattisgarh

Sr No	Name of the District	Price of Rice Husk up to Collection Centre (Rs /Ton)
1	Koria	2815
2	Ambikapur	2599
3	Raipur	2599
4	Rajnandgaon	2535
5	Balrampur	3115
6	Raigarh	2490
7	Janjgeer	2795
8	Jagdapur	3037
9	Gariyaband	2630
10	Surajpur	2815
11	Jashpur	2339
12	Dantewara	3037
13	Mungeli	2975
14	Kondagaon	2744
15	Kanker	2591
16	Gorela-Pendra	2890
17	Dhamtari	2539
18	Mahasamund	2675
19	Bilaspur	2880
20	Korba	2795
21	Durg	2578
22	Kawardha	2680
23	Sukma	3191
24	Balod	2429
25	Bemetra	2493
AVERAGE PRICE IN RS /TON		2731

छत्तीसगढ़ राज्य सहकारी विपणन संघ मर्यादित

6वीं मंजिल, टावर 'सी' कमर्शियल कॉम्प्लेक्स, सी.बी.डी.

सेक्टर -21, नवा रायपुर, अटल नगर, (छ.ग.) 492002

website-www.markfed.cg.nic.in,

email ID- mf_ctrlroom_raipur@gov.in

क्र./विपणन/3147/2021
प्रति,

न.रा.अ.न., दिनांक 23.09.2021

कार्यकारी निर्देशक (R.A. & P.M.)

छत्तीसगढ़ स्टेट पॉवर

रायपुर छत्तीसगढ़

E. D. (R.A. & P.M.) C.S.P.D.C.L. Raipur
Letter Receipt 3632
No. डी.डी.ब्यूसन कम्पनी लिमिटेड
Date 24.09.2021

विषय :-

Request for providing latest prices of rice husk discovered through tender invited by MARKFED.

सदर्भ:-

आपका पत्र No-02-02/RAC/1500 Raipur dt 20.09.2021

—00—

विषयांतर्गत संदर्भित पत्र के माध्यम से विपणन संघ द्वारा वर्तमान में आमंत्रित भूसा निविदा में प्राप्त दरों की जानकारी चाही गई है।

उक्त संबंध में कृपया अवगत होगा कि खरीफ विपणन वर्ष 2021-22 में भूसा निविदा की कार्यवाही प्रक्रियाधिन है जिलों से जानकारी प्राप्त होने के उपरान्त प्रदाय की जा सकेगी। खरीफ वर्ष 2020-21 में विपणन संघ द्वारा जिलेवार स्वीकृत भूसा निविदा दर की जानकारी संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न उपरोक्तानुसार

23/9/21
महाप्रबंधक (विप)

SE (RAC) II

24/9

खरीफ वर्ष 2020-21 में सूखा धान भूसा निविदा की स्वीकृत दर

क	जिले का नाम	स्वीकृत दर (प्रति टन) संग्रहण केन्द्र तक पहुँचाकर
1	रायपुर	2551
2	दुर्ग	2620
3	राजनांदगांव	2540
4	जांजगीर-चांपा	2661
5	बालोद	2320
6	महासमुंद	2395
7	कबीरधाम	2740
8	धमतरी	2708
9	बलौदाबाजार	3595
10	बेमेतरा	2330
11	रायगढ़	2739
12	गरियाबंद	2635
13	बिलासपुर	2673
14	जगदलपुर	3047
15	बलरामपुर	2840
16	मुंगेली	2830
17	कांकेर	2677
18	सरगुजा	2339
19	सूरजपुर	1879
20	दंतेवाड़ा	3047
21	कोरिया	1879
22	गौ.पे.मा.	2673
23	जशपुर	2339
24	सुकमा	3190
25	कोरबा	2661
26	कोण्डागांव	3505

५/११/२१

The rate of Rice Husk discovered in tender during
FY 2020-21 & accepted by MARKFED

Sr No	NAME OF DISTRICT	Price of Rice Husk up to Collection Centre
1	Raipur	2551
2	Durg	2620
3	Rajnandgaon	2540
4	Janjgeer-Champa	2661
5	Balod	2320
6	Mahasamund	2395
7	Kabeerdhaam	2740
8	Dhamtari	2708
9	Balodabazar	3595
10	Bemetra	2330
11	Raigarh	2739
12	Gariaband	2635
13	Bilaspur	2673
14	Jagdapur	3047
15	Balrampur	2840
16	Mungeli	2830
17	Kanker	2677
18	Sarguja	2339
19	Soorajpur	1879
20	Dantewara	3047
21	Koriya	1879
22	Gourela-Pendra	2673
23	Jashpur	2339
24	Sukma	3190
25	Korba	2661
26	Kondagaon	3505
AVERAGE PRICE IN RS /TON		2669.73

छत्तीसगढ़ राज्य सहकारी विपणन संघ मर्यादित

सी.बी.डी. कॉम्प्लेक्स, कॉमर्शियल टॉवर 'सी' ब्लॉक-08 फ्लोर, सेक्टर 21, नया रायपुर (छ.ग.)

ई-मेल mf_ctrlroom_raipur@gov.in

क्रमांक/विप. 15777/2020

न.रा.अ.न.दिनांक 05.02.2020

प्रति,

मुख्य अभियंता (RA&PM)

छ.ग. स्टेट पॉवर डिस्ट्रीब्यूसन कम्पनी लिमिटेड

रायपुर (छ.ग.)

विषय:- खरीफ विपणन वर्ष 2019-20 में धान भूसा की स्वीकृत दरें प्रदाय करने के संबंध में ।

संदर्भ:- आपका पत्र/No.02-02/RAC/2759 रायपुर दिनांक 01.02.2020

कृपया संदर्भित पत्र का अवलोकन करना चाहेगे जिसके माध्यम से गैरपरंपरागत उर्जा (बायोफ्यूल आधारित पॉवर प्लांट सहित) आधारित पॉवर प्लांट के टैरिफ के निर्धारण हेतु विभिन्न जिलों में धान भूसा की प्रचलित दरें एवं उनकी औसत दरें प्रदान करने का अनुरोध किया गया है। धान भूसा की प्रचलित दरें संलग्न कर पत्र के साथ प्रेषित की जा रही है।

संलग्न:- उपरोक्तानुसार

महाप्रबंधक (विप.) 20

खरीफ विपणन वर्ष 2019-20 में सूखा धान भूसा की स्वीकृत दरें

क्र	जिले का नाम	वर्ष 2019-20 में स्वीकृत दर (प्रति टन) (संग्रहण केंद्र तक पहुँचाकर)
1	महासमुंद	3060
2	बस्तर, जगदलपुर	3190
3	बालोद	2551
4	अम्बिकापुर	2335
5	कांकेर	2510
6	गरियाबंद	2395
7	दुर्ग	2641
8	बेमेतरा	2670
9	राजनांदगांव	2845
10	धमतरी	2870
11	जांजगीर	2796
12	बलौदाबाजार- भाटापारा	3424
13	मुंगेली	3163
14	सूरजपुर	2915
15	बिलासपुर	3169
16	कबीरघाम	3265
17	रायपुर	2628
18	रायगढ़	3410
19	कोण्डागांव	3190
20	कोरिया	2915
21	कोरबा	2796
22	बलरामपुर	2800
23	औसत दर	2762.52

05/02/2020